(d) whether any steps have been taken in connection with this incident and with what result?

The Parliamentary Secretary to the Prime Minister (Shri J. N. Hazarika): (a) Ves

- (b) and (c). Detailed information has been called for and, when received, will be laid on the Table of the House.
- (d) The Assam Government have protested to the East Bengal Government. They have also pressed for an immediate joint enquiry, and for deterrent action against the persons responsible for the unprovoked attack.

NO-WAR DECLARATION

- *130. Shri Gidwani: (a) Will the Prime Minister be pleased to state whether there has been any correspondence recently between the Prime Minister of India and the Prime Minister of Pakistan regarding a No-War Declaration by both the Governments?
- (b) If so, has the Prime Minister of Pakistan declined to accept the proposal and refused to be a party to any such declaration?

The Prime Minister (Shri Jawaharlal Nehru): (a) and (b). There has been some borrespondence with the Pakistan Prime Minister and it is still continuing. It deals with many other issues besides the No-War Declaration.

COMMUNITY DEVELOPMENT PROJECTS - IN RAJASTHAN

- 85. Shri Bheekha Bhai: Will the Minister of Planning be pleased to state:
- (a) the progress of work in respect of the Community Development Projects in Rajasthan at present:
- (b) whether the District Development Committee and Project Advisory Committees have been formed;
- (c) who is supervising the progress of work in the State;
- (d) what areas will be selected for the implementation of Community Development Programme in Rajasthan:
- (e) whether the selection of areas for Community Projects is made by the State Government or the Central Community Administration; and
- (f) what are the bases of the selection of areas for Community Project plans in any State?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) In the

field of Agriculture and Animal Husbandry, the work has consisted mainly of digging of compost pits. 800 compost pits were dug in Raisinghnagar. 140 in Sumerpur and 100 in Dungarpur during December and January. Ammonium Sulphate was distributed to cultivators. As regards irrigation. work is being carried on in five tank, in Dungarpur. New Tube-wells have been sunk. Construction work on Khandel Feeder Canal has commenced. The workers have completed 1.20.000 cu. ft. of earth. This will link Rajasmand lake with Khandel Tank and will benefit 14.000 acres of land irrigation. A drainage trench has been constructed in Baran and 15 drinking water wells cleaned.

In the field of education, 50 Jawahar Bal Mandirs (primary schools) have started functioning in Baran, Dungarpur, Raisinghnagar, Rajsamand and Sumerpur, 12 Adult education centres including Mahila Mandals have been opened in Dungarpur and 300 adults are undergoing the course. In the field of communications, 450 ft. of Kutcha roads have been constructed in Alwar mainly through voluntary effort of villagers and construction of a five mile road in Baran Block has commenced. One mile long and 22 ft. wide approach road is nearing completion in Sumerpur Block. A general cleanliness campaign is being carried on in all Development Blocks.

- (b) Project Advisory Committees trave been formed.
- (c) Director of Community Projects, Shri G. B. K. Hooja.
- (d) I invite attention to reply to part (a) of Unstarred Question No. 38 in the House of the People on 10th November, 1952.
- (e) and (f). I invite attention to reply to parts (c) and (d) of Starred Question No. 481 in the House of the People on 4th June. 1952.

PRODUCTION IN SINDRI FERTILIZER FACTORY

- 86. Shri Karni Singhfi: Will the Minister of Production be pleased to state:
- (a) the total quantity of production of Sindri Fertilizer Factory during 1952; and
- (b) the quantity allotted to various States, having regard to their demand, with particular reference to Rajasthan?

The Minister of Production (Shri K. C. Reddy): (a) 1,72,519 tons of Ammonium Sulphate.

(b) The question appertains to the Minister for Food and Agriculture. The information available is however given below. The total allocations of ammonium sulphate made to the various States including Rajasthan, during 1952 and the quantities allotted ex-Sindri Factory are as under:—

Written Answers

8. ¥o.		al allocation	Ex-Sindri Factory
-		Tons	Tons
(1	Madra ⁸	1,63,000	52,5 76
	 Uttar Pradesl	41,000	36,750
) Bombay	30,000	5,000
_) Bihar	2,000	2,000
	West Bengal	13,000	6,500
	East Punjab	3,500	1,000
	7) Orissa	7,000	500
1 (8		lesh 9,000	7,000
F(9) Assam	500	500
(10) Hyderabad	12,200	1,000
àı) Mysore	3,450	
,12) Madhya Bha	rat 375	
(13		700	
(14) Bhopal	F500	••
(15) Ajmer	65	••
(16	•	700	
(17) Coorg	33	
118) Himachal Pr	adesh 70	••
(19	Tripura	`3	••
(20) Kutch	10	••

IMPORT OF MINERALS

- 87. Shri Eswara Reddy: Will the Minister of Commerce and Industry be pleased to state whether Government propose to place on the Table of the House a statement on the import of minerals into India during the past four years, giving the following information:
 - (i) the list of minerals every year, their quantity, their value and the country of export;
 - (ii) the purposes for which these minerals were imported into India; and
 - (iii) the total customs earnings from these imports every year?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):
(i) and (ii). A statement in respect of Asbestos, Barytes, Borax, China Clay, Graphite, Phosphate, Salt, Lead and Iron Ores, and Sulphur is laid on the Table of the House, [See Appendix I, annexure No. 25.] If the

hon. Member requires information in respect of any other item to be specified, information will be collected and laid on the Table of the House.

(iii) Information is not available.

KASHMIR DISPUTE

88. Shri A. C. Guha: Will the Prime Minister be pleased to state:

(a) how the Kashmir question stands with the United Nations after the last Security Council's Resolution on Kashmir:

- (b) whether Dr. Graham is still charged with the duty of finding a solution or his term has expired; and
- (c) whether there further talk with or Dr. Graham or the authorities?

The Prime Minister (Shri Jawahar-lal Nehru): (a) to (c). The security Council's resolution of 23rd December relating to the Jammu and Kashmir State has been rejected by the Government of India. Dr. Graham was, however, requested by the Council to continue his efforts to bring about a settlement. The Government of India made it clear that they could not discuss any matter on the basis of the 23rd December, but they were nerfectly prepared to confer with Dr. Graham with a view to find some way to a settlement. Dr. Graham is at present holding talks at Geneva with representatives of India and Pakistan.

TRADE WITH INDONESIA

- 89 Sardar Hukam Singh: (a) Will the Minister of Commerce and Industry be pleased to state what was the value of the trade (exports and imports separately) with Indonesia during 1952?
- (b) What were the chief items imported?
- The Minister of Commerce and Industry (Shri T. T. Krishnamachari):
 (a) India's exports (Including re-exports) to Indonesia during the 11 months. January to November 1952/ were valued at Rs. 482 lakhs approximately. Imports during the same period were of the order of Rs. 129 lakhs.
- (b) Chief items imported were diesel oil, manures, batching oil, kerosene oil, motor spirit and essential oils.

BALANCE OF TRADE

90. Sardar Hukam Singh: (a) Will the Minister of Commerce and Industry be pleased to state whether there